

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2641
ANSWERED ON:09.12.2005
CASES PENDING UNDER PCA AND FERA
Bose Shri Subrata

Will the Minister of FINANCE be pleased to state:

- (a) whether a large number of cases under Prevention of Corruption Act, (PCA) and the erstwhile Foreign Exchange Regulation Act (FERA) have been pending in various courts, including the special courts since long;
- (b) the details of number of cases pending and volume of money/assets accrued to the accused in respective instances by their alleged acts of violation of law as per the complaint in each prosecution case, age-wise;
- (c) whether steps have been taken to track down the funds/ assets so accrued with details thereof; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

- (a) to (d) The information is being collected and will be laid on the Table of the House.